

**CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
CALCUTTA**

NO. O.A.1191 of 1996

Date of Order: 20.4.2005

PRESENT : HON'BLE MR. JUSTICE B. PANIGRAHI, VICE-CHAIRMAN
HON'BLE MR. N.D. DAYAL, ADMINISTRATIVE MEMBER

SOUMITRA PAUL

VS.

UNION OF INDIA & ORS. (D/o. POST.)

For the Applicant : None

For the Respondents : None.

ORDER

PER JUSTICE B. PANIGRAHI, V.C.:

When the matter was taken up for orders, neither party is present on call.

2. Since it is a matter of 1996, it appears that the applicant is no longer interested to prosecute the case any further.
3. Accordingly, the case is dismissed for default of both parties.


MEMBER(A)


VICE-CHAIRMAN